

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

33. IA/1339/2021 C.P.(IB)/2706(MB)2019

CORAM:

SMT. ANURADHA SANJAY BHATIA,
MEMBER (T)

SH. KULDIP KUMAR KAREER,
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY
LAW TRIBUNAL ON **01.03.2023**.

NAME OF THE PARTIES: MAYANK RAMESHCHADRA
Vs.
MSM STEELS PVT LTD

SECTION: 9 of IBC 2016

ORDER

At the request of the Counsel, the matter is adjourned to **13.03.2023**.

Sd/-
ANURADHA SANJAY BHATIA
Member (Technical)

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)

/z/